# GOVERNMENT OF INDIA MINISTRY OF LABOUR AND EMPLOYMENT LOK SABHA

## UNSTARRED QUESTION NO. 3896 TO BE ANSWERED ON 19.03.2018

#### **SMART CARD SCHEME**

### 3896. SHRI RAJESHBHAI CHUDASAMA:

#### Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a)whether the Government has started/proposes to implement a smart card scheme for the workers engaged in unorganised sector to enable them and their family members to avail the benefits of National Health Insurance Scheme, Atal Pension Yojana, Aam Aadmi Bima Yojana and Pradhan Mantri Suraksha Yojana;
- (b)if so, the details thereof;
- (c)the total number of workers in the country targeted to be linked under this scheme in the first phase, State/UT-wise including Gujarat and Karnataka; and
- (d)whether any time limit has been set to issue smart cards to all workers in the country and if so, the details thereof?

#### **ANSWER**

# MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR)

- (a): No, Madam.
- (b): Question does not arise in view of reply to Part (a) above.
- (c) & (d): However, a proposal to create a national platform to facilitate issue of a Unique ID i.e Unorganised Workers Identification Number (UWIN) seeded with Aadhar, has been approved by the Central Government with an estimated cost of 402.7 crore to be implemented in two years during 2017-18 and 2018-19.

\*\*\*\*\*